

HIGH COURT OF KARNATAKA AT BENGALURU

NOTICE

November 21, 2020

It is hereby notified that w.e.f. November 23, 2020, Video Conferencing Link will be sent through SMS to the Advocates who have registered themselves in this High Court CIS Software.

Further, for the benefit of Advocates and parties-in-person, Court-hall-wise Video Conferencing Link with passcode will be webhosted on the official website of the High Court of Karnataka at 9.30 a.m. on every working day. This arrangement is purely on experimental basis.

No person other than the Advocates and the parties-in-person listed in the cause list shall login to the Court Hall Video Conference, unless specifically permitted.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-

(Rajendra Badamikar)
Registrar General